

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KIRTAN ENTERPRISES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Kirtan Enterprises Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	4th October 2006
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies - Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900MH2006PTC165056
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C/o. 35, Nanik Niwas, Kartar Premises Co Op Society Ltd. 30/34, D.D. Sathe Marg, Opera House, Girgaum, Mumbai MH 400004 IN
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	14th February 2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Manishkumar Patel Address - 1, Vishram Apartment, L.B.S. Marg, Opp. 3 Petrol Pump, Thane - 400602 Email - manipatel@outlook.com Phone - 7021788510 Reg No. - IBBI/IPA-001/IP/P-01342/2018-19/12061
8	LAST DATE FOR SUBMISSION OF CLAIMS	15th March 2020

Notice is hereby given that the Kirtan Enterprise Private Limited has commenced voluntary liquidation on 14th February 2020.

The stakeholders of Kirtan Enterprises Private Limited are hereby called upon to submit a proof of their claims, on or before 15th March 2020, to the liquidator at the address mentioned. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:
Place:
Date:


Manishkumar Patel
Mumbai
18-02-2020

